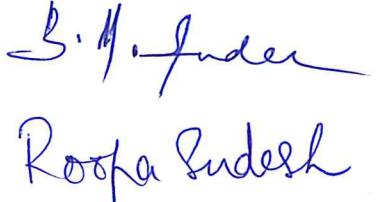


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/16	TP 79/17	For hearing	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	GEORGE PHILIP 98865-70337	RESPONDENT	
2.	ROOPASHRI A Advocate 9845012378	Petitioner Roopashri A Advocate 9845012378	

Counsel for petitioner is present and counsel for respondents is also present.

We have heard the counsel for petitioner in part and we have directed the counsel for to file written statement.

List it 05.01.2018.


MEMBER (J)


MEMBER (T)